SHRI MATANG SINH Madam, the reasons for the delay are: some cases are still under the consideration of the Government. Information is to be collected from various State Governments, Union Territories and public enterprises. The Ministries are being requested to expedite these cases for implementation of these assurances.

#### श्री सुन्दरसिंह मंडारी: नहीं मैडम, इनफार्मेशन क्लेक्ट करना, मिनिस्ट्रीज से इनफीर्मेशन क्लेक्ट करना

Does it take seven years? That is the point.

वह तो मैं मानता हूं कि साल भर या दो साल का समय इसमें देर लग जाए लेकिन सात-साल की देरी, यह कैसे कठडेम किया जा सकता है, इस पर स्पष्टीकरण तो सतोषजनक नहीं है।

### श्री दिन्सिश्चय सिंह: ये भी तं ग्रभी मती बने हैं।

SHRI SUNDER SINGH BHANDA-RI: He is a representative of the Government.

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भी दिग्विक्षय सिंह: प्रव ग्रागे से ध्यान बेखिए ग्राप।

## श्री अजिति जोगी: जब से ये मंत्री विमे हैं तक से पेर नहीं हुई है।

SHRIMATI MARGARET ALVA: Madam, there is the Assurances Committee of this House. All these reports go to the Assurances Committee and extension of time in regard to fulfilment of the assurances is given by the Assurances Committee, on the request of the Government. Therefore, ...

SHRI AJIT P. K. JOGI: You should ask Mr. Jaipal \$sddy.

SHRIMATI MARGARET ALVA; I understand. In some cases, there is undue delay. Whatever information is received is placed before the Assurances Committee and it is with thrt permission of the Assurances Committee that extension of time is taken. Therefore, I would humbly remind Members, that Members from all the parties are there on the Assurances Committee. Therefore, it should be understood that only in special circumstances, where there are unavoidable delays, we g<sub>0</sub> to the Assurances Committee and ask for extension of time. That is why. In some cases, there is delay. Sometimes, information does not come from the State Governments. In some cases, the assurance is not completely fulfilled; there is part fulfilment of the assurance.

THE DEPUTY CHAIRMAN: It is quite possible that the State Governments might have changed.

SHRIMATI MARGARET ALVA: They do not give even information.

THE DEPUTY CHAIRMAN: They might not foe co-operating. That is why they might not have given it.

श्री सुन्दर सिंह मंडारी : तहीं मैडम, यह अनड्यू डिले माना आना भाहिए। कम से कम आगे से सरकार इस बारे में सावधानी रखेगी, इस बात की तो गारन्टी मिलनी चाहिए।

#### श्री विश्विक्षयं सिंह: मतंग सिंह जी भागे से सावधानी रखें।

SHRIMATI MARGARET ALVA: I assure you that we will try our best to complete it.

THE DEPUTY CHAIRMAN; It is another assurance.

- (i) Report and accounts 1S9SL94 of the Niatioiial Beard of Examination, New Delhi.
- $\begin{array}{cccc} \mbox{(ii) Report and accounts 1996-94 of the} \\ \mbox{Chittaranja}_n & \mbox{National} & \mbox{Cancer} \\ \mbox{Institute, Calcutta.} \end{array}$

- (iii) Accounts (1993-94) Central Gouncil for research jn Ayurveda and Siddha, New Delhi.
- (iv) Report and accounts (1993-94) of National Academy of Medical Sciences, New Dehi.
- DR. C. SILVERA: Madam, I lay 0n the Table a copy each (in English and Hindi) of the following papers:—
- (i) (a) Annual Report and Accounts of the National Board of Examination, New Delhi, for the year 1993-94, toget. her with the Auditors' Report On the Accounts.
  - (b) Review by Government on the working of the above Board.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-7813/95]

- Cii) (a) Annual Report of the Chit-taranjan National Cancer Institute, Calcutta, for the year 1993.94.
  - (b) Annual Accounts of the Chittaranjan National Cancer Institute, Calcutta, for year 1993-94, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
  - (d) Stiatement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library, See No. LT-7112/95)

(iii) (a) Annual Accounts of the Centnal Council for Research in Ayurveda and Siddha, New Delhi, for the year 1993-94, and the Audit report thereon. (b) Statement giving reasons for the delay In laying the papers mentioned at (a) above.

[Placed in Library See No LT.7810/95]

- (IV) (a) Annual Report and Accounts of the National Academy of Medical Sciences New Delhi, for the year 1993-94, together with the Auditors' Report on the Accounts.
  - (b) Review by Government on working of the above Academy.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library See No. LT-7811/95]

# REPORT OF THE COMMITEE ON HOME AFFAIRS

SHRI RAJNI RANJAN SAHU (Bihar): Madam, I present the Ninteenth Report (in English and Hindi) of the Committee on Home Affairs on the Representation of the People (Amendment) Bill, 1995.

#### REPORTS OF THE STANDING COM MITTEE ON FINANCE

SHRI TRILOKI NATH CHATUR-VEDI (Uttar Pradesh) Madam, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Standing' Committee on Finance:—

- (i) Sixteenth Report on The Research and Development Cess (Amendment) Bill, 1995.
- (ii) Seventeenth Report on The Technology Development Board Bill, 1995.
- (iii)) Eighteenth Report on The Additional Duties of Excise (Goods of Special importance) Amendment Bill. 1995.